# GOVERNMENT OF INDIA MINISTRY OF FINANCE RAJYA SABHA UNSTRARRED QUESTION NO. 51

### ANSWERED ON 02.02.2021

## **Introduction of India's own cryptocurrency**

#### 51. SHRI SANJAY RAUT:

Will the Minister of Finance be pleased to state:-

- (a) whether Government is aware that many business companies are using cryptocurrency for international transactions during the last one year:
- (b) if so, the details thereof and Government's response thereto:
- (c) whether Government is considering the possibility of introducing India's own cryptocurrency; and
- (d) if so, the details thereof and, if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

- (a): No. Sir.
- (b): In view of reply to part (a) above, the question does not arise.
- (c) and (d): No, Sir. It was announced in the Budget Speech of year 2018-19 that the Government does not consider crypto-currencies legal tender or coins and will take all measures to eliminate use of these crypto-assets in financing illegitimate activities or as part of the payment system. The government will explore use of the block chain technology proactively for ushering in digital economy.

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